

**SCHEDULE-I****FORM A****PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF  
M/s VIRAJAA STEEL AND POWER PRIVATE LIMITED**

**RELEVANT PARTICULARS**

1. Name of corporate debtor	M/s. VIRAJAA STEEL AND POWER PRIVATE LIMITED
2. Date of incorporation of corporate debtor	03/05/2002
3. Authority under which corporate debtor is incorporated / registered	ROC Cuttack
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U27104OR2002PTC006798
5. Address of the registered office and principal office (if any) of corporate debtor	Registered Address: SUNIAMUHANP MANCHESWAR VIA CHASHAPARA , CUTTACK, Orissa, India - 754027
6. Insolvency commencement date in respect of corporate debtor	09/09/2025
7. Estimated date of closure of insolvency resolution process	07/03/2026 (180th day from the Insolvency commencement date i.e., 09/09/2025)
8. Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Umesh Chandra Sahoo IBBI/IPA-002/IP-N00621/2018-19/11855
9. Address and e-mail of the interim resolution professional, as registered with the Board	<b>Address:</b> Plot No-4, Snowdrop Apartment, Laxmi Sagar, Cuttack Road, Bhubaneswar-751006 <b>Email:</b> <a href="mailto:info@nayadarshan.com">info@nayadarshan.com</a>
10. Address and e-mail to be used for correspondence with the interim resolution professional	<b>Address:</b> NAYADARSHAN ASSOCIATES, Plot No-282, Shop No-3, First Floor, Essen City Center, Cuttack Road, Bhubaneswar-751006 <b>Email:</b> <a href="mailto:info@nayadarshan.com">info@nayadarshan.com</a> <a href="mailto:ibc.virajaasteel@gmail.com">ibc.virajaasteel@gmail.com</a>
11. Last date for submission of claims	<b>09/09/2025</b> (14th day from the date of obtaining order i.e. 22/09/2025)
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	No class of creditors could be determined at this stage
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14. a) Relevant Forms and b) Details of authorized representatives are available at:	Web link: <a href="https://ibbi.gov.in/en/home/downloads">https://ibbi.gov.in/en/home/downloads</a> Physical Address: <b>Not Applicable</b>

Notice is hereby given that Hon'ble National Company Law Tribunal, Cuttack Bench has ordered the commencement of a Corporate Insolvency Resolution Process of **M/s Virajaa Steel and Power Private Limited** on **09/09/2025**.

The creditors of **M/s Virajaa Steel and Power Private Limited** are hereby called upon to submit their claims with proof on or before **22/09/2025** to the Interim Resolution Professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 11/09/2025

Place: Bhubaneswar



Sd/-

**Mr. Umesh Chandra Sahoo**

**Interim Resolution Professional**

Plot No-282, Shop No-3 First Floor,

Cuttack Road, Bhubaneswar-751006

Email: [ibc.virajaasteel@gmail.com](mailto:ibc.virajaasteel@gmail.com)

M/s Virajaa Steel and Power Private Limited

IBBI Registration No: IBBI/IPA-002/IP-N00621/2018-19/11855

AFA No: AA2/11855/02/311225/203539 valid till 31.12.2025



